

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**CAUSE LIST (IN COURT NO. 2)**

**Date : 15<sup>th</sup> December, 2017**  
**Time : After the Completion of Court No. 1**

**HON'BLE MR JUSTICE U.D. SALVI**  
**JUDICIAL MEMBER**

**HON'BLE DR. NAGIN NANDA**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>AFTER NOTICE</b>			
1.	<b>Execution Application No. 38/2017</b> (M.A. No. 1339/2017) IN O.A. No. 180/2015	Sushil Raghav  Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. Saxid Marzook Bafaki, Adv. for R-1 Ms. Priyanka Swami, Adv. for Nagar Nigam Ghaziabad Ms. Deep Shikha Bharati, Adv. for State of UP
<b>FOR HEARING</b>			
2.	<b>Appeal No. 82/2014</b> (M.A. No. 150/2016)	<b>Chamfab Alkalis Ltd.</b>  Vs <b>Govt. of Puducherry &amp; Ors.</b>	Mr.T.R. Raja Gopalan, Sr. Adv. along with Mr. D.Ravichander, Adv. for Appellant  Mr. Abhimanyu Garg, Adv. for R-1 to 3 Mr. A.K. Prasad, Adv. for CGWA Ms.Panchajanya Batra Singh,Adv. for MoEF Mr. Shiva Vijaya Kumar, Adv. Ms. Sripradha Krishnan, Adv. for PEPA Mr. Divya Prakash Pande, Adv. Mr. Krishnan Venugopal, Sr. Adv. with Mr. Pinaki Misra, Sr. Adv. with Ms. T. Archna, Adv.
3.	<b>Appeal No. 91/2014</b>	<b>Chamfab Alkalis Ltd.</b>  Vs <b>Govt. of Puducherry &amp; Ors.</b>	Mr.T.R. Raja Gopalan, Sr. Adv. along with Mr. D.Ravichander, Adv. for Appellant  Mr. Abhimanyu Garg, Adv. for R-1 to 3 Mr. A.K. Prasad, Adv. for CGWA Ms. Panchajanya Batra Singh,Adv.for MoEF
4.	<b>Appeal No. 89/2014</b>	<b>Puducherry Environment Protection Association</b>  Vs <b>Puducherry Pollution Control Committee &amp; Ors.</b>	Mr. K. Vijay Kumar, Adv. for Appellant  Mr. Abhimanyu Garg, Adv. for R-1, 2 & 4 Mr. T.R. Raja Gopalan, Sr. Adv. along with Mr. D.Ravichander, Adv. for R - 3 Mr. A.K. Prasad, Adv. for CGWA Ms.Panchajanya Batra Singh,Adv. for MoEF Ms. Sripradha Krishnan, Adv. for PEPA Mr. Pinaki Misra, Sr. Adv.
5.	<b>Appeal No. 90/2014</b> (M.A. No. 149/2016)	<b>Puducherry Environment Protection Association</b>  Vs <b>Puducherry Pollution Control Committee &amp; Ors.</b>	Mr. K. Vijay Kumar, Adv. for Appellant  Mr. Shiva Vijaya Kumar, Adv. Mr. Abhimanyu Garg, Adv. for R-1, 2 & 4 Mr. T.R. Raja Gopalan, Sr. Adv. along with Mr. D.Ravichander, Adv. for R - 3 Mr. A.K. Prasad, Adv. for CGWA Ms.Panchajanya Batra Singh,Adv. for MoEF Ms. Sripradha Krishnan, Adv. for PEPA

6.	<b>Original Application No. 508/2014</b> (M.A No. 345/2015, M.A. No. 151/2016 & M.A. No. 702/2016)	<b>Puducherry Environment Protection Association</b>  <b>Vs</b> <b>Puducherry Pollution Control Committee &amp; Ors.</b>	Mr. K. Vijay Kumar, Adv. for Applicant Mr. Shiva Vijaya Kumar, Adv. Mr. Abhimanyu Garg, Adv. for R – 1 to 5, 7 to 9, 11 & 12 Mr. T.R. Raja Gopalan, Sr. Adv. along with Mr. D.Ravichander, Adv. for R - 6 Mr. A.K. Prasad, Adv. for CGWA Ms.Panchajanya Batra Singh,Adv. for MoEF Ms.Sripradha Krishnan, Adv. for PEPA Mr. Yogeshwaran. A, Adv.
7.	<b>Original Application No. 495/2014</b>	<b>S. Sivakumar</b>  <b>Vs.</b> <b>Union of India &amp;Ors.</b>	Mr. T. Mohan, Adv. for Applicant Mr. Vishwendra Verma, Adv. for R – 1 Mr. R. Rakesh Sharma, Adv. for State of Tamil Nadu and TNPCCB Mr. M.K. Subramanyam,Adv.for R-4, 6 to 9 Mr. Mohan Parasaran, Sr. Adv. along with Mr. Zoheb Hossian, Adv. for R – 5 Mr. R. Jawahar Lal, Adv. Mr. Yogeshwaran, Adv. Mr. Krishna Kumar Singh, Adv. for MoEF
8.	<b>Appeal No. 87/2014</b> (M.A No. 862/2014 to M.A No. 864/2014, M.A No. 1446/2016 & M.A No. 1449/2016)	<b>Ossie Fernandes</b>  <b>Vs.</b> <b>MoEF &amp; Ors.</b>	Mr. T. Mohan, Adv. for Appellant Mr. Vishwendra Verma, Adv. for R – 1 Mr. R. Rakesh Sharma, Adv. for State of Tamil Nadu and TNPCCB Mr. M.K. Subramanyam,Adv.for R-4, 6 to 9 Mr. Mohan Parasaran, Sr. Adv. along with Mr. Zoheb Hossian, Adv. for R – 5 Mr. R. Jawahar, Adv. Mr. Yogeshwaran, Adv.
9.	Original Application No. 40/2015	Sandeep Kumar  <b>Vs.</b> MoEF & Ors.	Mr. Kapil Joshi, Adv. for Applicant Dr. Abhishek Atrey, Adv. for R – 1 Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv.for R – 2 to 4 Mr. Mukesh Verma, Adv. for R-5 Mr. Pradeep Mishra, Adv. for R – 6 & 7 Mr. Anil Grover, AAG with Mr. Rahul Khuarana, Adv. Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. Mr. Ashish Upadhayay, Adv.
10.	Original Application No. 432/2015	Ashwini Kumar  <b>Vs.</b> Union of India & Ors.	Mr. Ashwini Kumar, Applicant in person Mr. B. V. Niren, Adv. for R-1 Mr. Anil Shrivastav, Adv. for R-3 Mr. G. Pramod Kumar, Adv. for R-4 Ms. Deepika G. Kankana, Adv. for R-5 Mr. Bhanwar Pal Singh Jadon, Adv. for State of UP Mr. Parth H. Bhatt, Adv. for R-9 Mr. P. Venkat Reddy, Adv. Mr. Sapam B. Meitei, Adv. for Manipur Mr. Jogy Scaria, Adv. for State of Kerala Mr. Preshit Surshe, Adv. for Maharashtra Mr. Jaydeep Mazumdar, Adv. for R-31 Ms. K. Enatoli Sema, Adv. for Nagaland Mrs.Aruna Mathur, Adv. for state of Sikkim Mr. Gopal Singh, AOR for State of Tripura Mr. Devraj Ashok, Adv. for Karnataka Mr. Ansuman Srivastava, Adv. for Goa

			Mr. Rudreshwar Singh, Adv. for Bihar Mr. Rajdipa Behura, Adv. for Orissa Mr. Reegan S. Bel, Adv. Ms. Shashi Juneja, Adv. for Chhattisgarh Mr. G. M. Kawoosa, Adv. for J & K Mr. Anil Grover, AAG Mr. Tarunvir Singh Khehar, Adv. for R-32 Mr. Ranjan Mukherjee, Adv. Mr. Vinay Mohan Sharma, AAG for Punjab Mr. Debarshi Bhuyan, Adv. Ms. Priyanka Sinha, Adv. Mr. R. Rakesh Sharma, Adv. Mr. Shiv Mangal Sharma, AAG for Rajasthan Mr. T. R. Ganesh Babu, Adv. Mr. Prayan Sharma, Adv. Mr. D. K. Thakur, Adv. Ms. D. Bharathi Reddy, Adv.
11.	Original Application No. 434/2015 (M.A. No. 269/2016, M.A. No. 386/2016 & M.A. No. 01/2017)	Ojasvi Party  Vs.  State of Delhi	Mr. Swami Omji & Mr. Mukesh Jain for Applicant  Mr. Tarunvir Singh Khehar, Adv. for R-1 Ms. Sakshi Popli, Adv. for NDMC Mr. Balendu Shekhar, Adv. for EDMC Mr. Biraja Mahapatra, Adv. for DPCC Mr. Mahesh Dutt Tripathi, Adv. for R-7 Ms. Puja Kalra, Adv. for MCD Mr. Anchit Sharma, Adv. for DCB
12.	Original Application No. 315/2016	Sunil Dahiya  Vs.  Union of India	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Ms. Sakshi Popli, Adv. for MoEF Mr. Divya Prakash, Adv. Mr. Nikhil Nayyar, Adv. for APPCB & TSPCB
13.	Original Application No. 348/2016	Paryavaran Care Society  Vs.  Devendar Bhadana & Ors.	Mr. Alok Bhachawat, Adv. for Applicant  Mr. Harish Katyal, Adv. for R-1 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2, 7 to 10 Mr. B. V. Niren, Adv. for R-3, 4 & 6 Mr. Attin Shankar Rastogi, Adv. for R-5
14.	Appeal No. 25/2017 (M.A. No.963/2017)	Verhaen Khanna & Ors.  Vs.  Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Jushar Mehta, ASG with Mr. Saket Sikri, Adv. for R-3 Mr. Tarunvir Singh Khehar, Adv. for R-2, 4 & 5 Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for RSPCB
15.	Original Application No. 125/2017	Court on its own Motion  Vs.  State of Karnataka	Mr. Raj Panjwani, Sr. Adv. for Applicant  Mr. Raj Kumar, Adv. for CPCB Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Rajesh Mahale, Adv. for KLCDA Mr. Devraj Ashok, Adv. for Karnataka Mr. B. C. Thiruvengadam, Adv. for KSIIDC Mr. Tarunvir Singh Khehar, Adv. Mr. Rajesh Mahale, Adv. for KSCLDA Ms. Supriya Jain, Adv. for BAF Mr. Saransh Jain, Adv.
16.	Original Application No.	D. Kupendra Reddy	Mr. Tarunvir Singh Khehar & Ms. Guneet

	217/2017 (M.A. No. 761/2017, M.A. No. 1073/2017 & M.A. No. 1098/2017 & M.A. No. 1471/2017)	Vs. State of Karnataka & Ors.	Khehar, Advs. for Applicant  Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Devraj Ashok, Adv. for Karnataka Mr. P. Ramprasad & Mr. S. S. Behl, Advs. Mr. Rajesh Mahale, Adv. for KSCLDA Mr.R.Rakesh Sharma, Adv. for TN & TNPCB Mr. Raj Kumar, Adv. for CPCB Mr. S. S. Mishra, Adv. Mr. B. V. Niren, Adv. Ms. Supriya Jain, Adv. Mr. Rajneesh Bhardwaj, Adv. Mr. Saransh Jain, Adv. Mr. Gaurav Dubey, Adv. Mr. Kashi Vishweshwar, Adv. for BBMP Mr. Kondapalli Sa Sumed Ysaswi, Adv.
17.	Original Application No. 328/2017	Federation of Apartment Owners Association & Anr.  Vs. State of U.P. & Ors.	Mr. Dipesh Choudhary, Adv. for Applicant  Mr. Amit Tiwari, Adv. for State of UP Mr. Raman Yadav, Adv. for GDA Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for R-4 Ms. Priyanka Swami, Adv. for Ghaziabad Nagar Nigam

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